

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2485
TO BE ANSWERED ON 04TH AUGUST, 2015

INVESTIGATION INTO PDS RICE SCAM

2485. SHRI RAJESH RANJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to hand over the investigation of Public Distribution System (PDS) rice scam in Chhattisgarh to CBI and if so, the details thereof; and
- (b) whether enquiry into the alleged scam has been carried out by any other agency, if so, the details and outcome thereof?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): No, Sir.

(b): Economic Offences Investigation and Anti Corruption Bureau Raipur, Chhattisgarh conducted raids on 12/02/2015 in the different district offices and residence of the officers of Chhattisgarh State Civil Supplies Corporation and Chhattisgarh State Warehousing Corporation including its headquarter at Raipur and have registered a case against the officers of the corporation. The matter pertains to State Government and is currently sub-judice.
